

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case (Civil) No. 38 of 2021**  
**With**  
**Civil Review No. 2 of 2021**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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06/03.09.2021      The present cases are taken up today through Video conferencing.

When the present cases are taken up, a prayer for adjournment is made on behalf of Mr. Praveen Akhouri, SC (Mines)-I on the ground that today he is unwell.

In view of the said prayer, put up these cases under appropriate heading after two weeks.

**(Rajesh Shankar, J.)**

Manish